CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 267/2010

Subject: Determination of transmission tariff for Barh-Balia 400 kV D/C (Quad) line under Transmission System associated with Barh-Generation Project (3X660 MW) in Eastern Region from DOCO (1.7.2010) to 31.3.2014.

Petition No. 227/TT/2013

Subject: Determination of Revised transmission tariff for Barh-Balia 400 kV D/C (Quad) line alongwith associated bays at Baria Sub-station after approval of Revised Cost Estimate under Transmission System associated with Barh Generation project (3X660 MW) in Eastern Region from DOCO (1.7.2010) to 31.3.2014.

Date of Hearing: 3.7.2014

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A. K. Singhal, Member

Petitioner: Power Grid Corporation of India Limited (PGCIL)

Respondents: Uttar Pradesh Power Corporation Limited (UPPCL) and 16 others

Parties present: Ms. Anushree Bardhan, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri Avinash M. Pavgi, PGCIL
Shri Ruth Elvein, PGCIL
Mrs. Seema Gupta, PGCIL
Shri R.P. Padhi, PGCIL
Shri Padamjot Singh, PSPCL
Shri R.B. Sharma, Advocate, BRPL
Record of Proceedings

The learned counsel for the petitioner requested to adjourn the matter for two weeks. The respondents present did not have any objection in adjourning the matter.

2. The Commission directed to list the petition for hearing on 31.7.2014

By order of the Commission

(T. Rout)
Chief Legal